

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION
RAJYA SABHA
UNSTARRED QUESTION NO. 975
ANSWERED ON 04th December 2024

NCDC Assistance to Agricultural Credit Cooperative Societies

975 #. Smt. Darshana Singh :

Will the Minister of COOPERATION be pleased to state:

- (a) whether any new scheme is being implemented by NCDC to provide long term financial assistance to agricultural Credit cooperative societies;
- (b) if so, the details thereof; and
- (c) the financial assistance sanctioned and disbursed to credit cooperative societies during the last three years, State-wise, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a)& (b) National Cooperative Development Corporation (NCDC), a statutory organization under the Ministry of Cooperation, Government of India, is extending both long-term and short-term loans to Agricultural Credit Cooperatives. It is also implementing a new scheme namely “दीर्घावधि कृषक पूँजी सहकार योजना” to extend long Term loans to agricultural credit cooperatives towards their onward lending of long-term loans/ advances for activities/commodities/services under the purview of NCDC. The scheme is fully funded and supported by NCDC. The objectives of the scheme are to ensure increased and uninterrupted credit flow to cooperatives and their members, boost capital formation in agriculture and allied sector, support non-farm sector activities thereby promoting alternate employment. Under this scheme, Primary Agricultural Credit Societies (PACS), District Central Cooperative Banks (DCCBs), State Cooperative Banks (StCBs), Primary Cooperative Agriculture & Rural Development Banks (PCARDS), and State Cooperative Agriculture & Rural Development Banks (SCARDS) are eligible for NCDC’s loan. The loan is provided to eligible Credit Cooperatives either through the State Government or directly.

(c) The State wise details of financial assistance sanctioned and disbursed to credit cooperative societies during the last three years are as under: -

(Rs. In crore)

S. No	Financial Year	Sanctioned amount	Disbursed amount
Rajasthan	2022-23	400.00	0.00
	2023-24	0.00	60.00 [#]
	2024-25*	0.00	62.00 [#]
Telangana	2024-25*	5000.00	2000.00
Total		5400.00	2122.00

*As on 22.11.2024

#Disbursement against sanction for the year 2022-23.
